

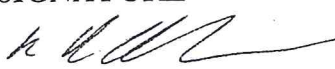
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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/371/ (IB)/2017
NAME OF THE PETITIONER(S) : SESHASAYEE PAPER & BOARDS LTD
NAME OF THE RESPONDENT(S) : PRINT SHOP PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
		FOR (SRINIDHI SRINIVASAN)	
		PETITIONER	


FOR SRINIDHI SRINIVASAN
PETITIONER



ORDER

Ms.Srinidhi Srinivasan, Counsel for Petitioner present. No representation for the respondent. Counsel for the petitioner prayed for time to make his submissions in this case. At request, time is enlarged. Put up on 07.09.2017 at 10.30 A.M.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)